

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.1598
ANSWERED ON 13/02/2025

TAP WATER CONNECTIONS UNDER JAL JEEVAN MISSION

†1598. Adv Gowaal Kagada Padavi:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is true that the Jal Jeevan Mission (JJM) was launched to provide water supply with tap connections to all rural households and if so, the details thereof;

(b) whether the Government proposes to repair the damaged and dug up roads of the villages in Nandurbar Parliamentary Constituency due to installation of water supply infrastructure and if so, the details thereof;

(c) whether the Government is planning to release additional funds to complete the works under 'Har Ghar Jal, Har Ghar Nal' and if so, the details thereof; and

(d) the steps taken/being taken by the Government to expedite the completion of the JJM works and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) : Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, through functional tap water connection i.e. at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.

As reported by the States/ UTs, at the time of launch of JJM, 3.23 crore rural households had tap water connections. Since then, 12.22 crore additional rural households have been provided with tap water connections. Thus, as on 10.02.2025, out of 19.37 crore rural households in the country, the provision of tap water supply is available to more than 15.45 crore (79.79%) rural households.

(b) : Water is a State subject. The Government of India supports the States by providing technical and financial assistance. The responsibility of implementation, *inter alia*, including repairing or constructing streets or roads that get affected while laying water supply pipelines, of rural water

supply schemes taken up under JJM lies with State/ UT Governments and the funds available under JJM may be utilized for the same. Further, to avoid any hardships to the villagers, States have been advised to take up rural water schemes in a way with minimum damages to infrastructure such as roads/highways and to restore the roads/ highways immediately in case of damages done while laying of pipelines for water supply systems. Through operational guidelines of the Mission, States have also been advised to incorporate requisite penalty clauses in the contract documents to disincentivize the agencies to avoid delay in implementation of the Mission. This department does not maintain details of infrastructure damaged for laying of water pipelines.

(c) : The Union Cabinet had approved the implementation of Jal Jeevan Mission for five years i.e. from 2019-20 to 2023-24. Further, continuation of JJM is under consideration of the competent authority.

(d) : To expedite the planning and implementation, as well as monitoring and handholding States/ UTs, Government of India has taken number of steps which *inter alia* includes discussion and finalization of annual action plan (AAP) in consultation with States/ UTs, regular review of planning and implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. To bring transparency and effective monitoring, an online 'JJM dashboard' has been created, which provides State/ UT, district and village-wise progress as well as status of provision of tap water supply to rural homes.
